#### THE SCHEDULE

[See regulation 12 of SEBI [Central Database of Market Participants] Regulations, 2003]

#### FORM A

#### **Application Form / Form for intimating changes – Natural Persons**

This application ha	as three pa	rts, Part	A, B and C. Part B is	to be fil	lled in by employ	yee of a	ın Inter	mediar	y regi	stered	with S	EBI.	
(For use by POS	only)		Application Fee	· Rs	(Dema	and d	rafts c	nlv)					
TIN:	- 07		Drawn on Bank		(Benn	arra a	rurts c	,111 <i>y</i> )					
Data Uploaded on:	/ /		DD No.				Payal	ole at					
Please fill in BLOCK	LETT	ERS. I		nt box	es wherever	optio			led.				
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FIRST APPLICA	ATION		AMENDMENT	ide	nique entification umber								
						(Ple	ase pro	vide ii	1 case	of an	iendme	ent only	7)
		<u>]</u>	PART A – PEI	RSO	NAL DETA	AIL	<u>S</u>						
Gender: Male	Fema	ala	Date of Birth:										
Gender: Wate	1 em	aic	Date of Birtin.		Day	M	onth				Ye	ar	
First Name	Mr./ Mı	s./ Ms	S.		·								
Middle name													
Last name													
(Name as written above will	appear on	the ide	ntity card)										
Father's/ Husband's	Name	Mr.											
Mother's Name *		Mrs.											
PAN No.	i		Note:	Please	provide cop	y of F	AN C	ard					
* - Please write First name of	only. For e	xample,							Girija'	,			
Address:													
House No./Apt Name	/Block	No											
Road/Street/Lane													
Area													
City/Post/Taluka							PIN						
						I		ı					
Telephone: Office/Res	idence												
•		<u> </u>	STD Code				Tele	ephone	e Nur	nber			
I hereby submit copie	es of the	e follo	wing documents	as pro	oof of my ide	entity	and	addre	ss. (	Orig	inal (	docun	nents
should be brought for	r verific	ation	to POS at the tim	e of su	ubmitting ap	plica	tion f	orm)					
<b>Proof of Identity</b>													
Passport Dri	iving Lic	cense	PAN Card wi	ith	Voter Id		Photo	o Iden	tity (	Card	issued	l by	
			Photograph									r MA	PIN
Please provide detai			Document No.		Pla	ace o	f issue	•			Date	of Iss	ue
of document submitt	ted												

<b>Proof</b>	of Addre	<u>ss</u>										
Pass	sport	Voter Id	Dri	ving License	· 🔲 I	Bank Passbo	ook	Rent Ag	reement		Ration C	Card
Flat Bill	Maintena	ance	Telephone Bill	Electri Bill	city			by emplo		Ins	urance P	olicy
Pleas	se provide	details	D	ocument No	) <b>.</b>		Place of	Issue		Date	e of Issu	e
	cument su											
									d	d m	m y y	уу
					Declara	<u>ation</u>						
П	have not	applied for	unique ider	ntification nu	ımber ear	lier and I ar	n applvii	ng for the	first time	e.		
<u> </u>			_			OR						
		_		lier and unio	-		nber has	been allot	ted to m	e. Thi	s applica	tion is
10	or intimat	ion of char	iges in the ii	nformation g	given earl	ier.						
				e identifica			apacity a	ıs			I cer	tify
that the	e informat	tion given	by me in thi	s form is tru	e and cor	rect.						
Signat	nre:											
Signat												
			Sig	nature of A	pplicant	In	formation	on given a	above ha	s beer	n verifie	d
Date:			(To it	e signed in b	lack ink i	n agair	nst origin	nal docum	nents pr	esente	ed before	
Place:			presen	ce of Registra	ation Offic	cer)	[Signa	ture of R	egistrati	on Of	ficer]	
2 20000						<b>L</b>						
				A al		la						
				ACI	<u>anowiec</u>	<u>lgement</u>						
					<b>PART</b>	<u>- I</u>						
F	IRST AP	PLICATION	ON A	MENDME	NT U	nique						
					io	lentificatio	n					
					n	umber	(Plea	se provide i	n case of s	mendn	nent only)	
							(1100	se provide i	ir cuse or t		icht omy)	
		y POS only)										
TIN:												
We ac	knowledg	e receipt o	of the appli	cation form	together	with fee.	The ide	ntity card	can be	collec	eted on a	date
	oned below											
		1										
d	d	m	<u> </u> m у	у	y	y						
u	u	111	и у	y	y	J						
Date								1	POS See	al and	Signatu	re

#### PART B

# TO BE FILLED IN BY DIRECTORS / PARTNERS / PROPRIETORS / PERSONNEL OF SPECIFIED INTERMEDIARIES

Employer's unique identification nu	ımber															
<b>Employee Joining Date</b>																
Qualifications	Day	_	N	Ionth							Y	ear				
Qualifications	Is	suing A	Author	rity					Va	alio (If	d uj Ap	pto (Date) plicable)				
								1	Mon	th				Yea	r	
Tuoining Information																
<u>Training Information</u>																
Name of Training Program	Cond	lucted	by			Fr	om	Date	e				T	o Da	te	
					4 4			уу		*7	d	d		m v	**	Щ
				,	u u	111	1111	у у	у	У	u	u	111	III y	У	у
Whether this person is appointed as C	ompliance	Yes	/ No	If Ye	es, p	leas	se p	rovio	de Ir	nte	rme	edia	rv	Tvpe	(s)	*
Officer?	•			1)	· 1									71		
				2)												
				3)												
* Intermediary type means the type o																
'Registrar & Transfer Agent- Categor sub-broker. For e.g. ' <b>Stock Broker</b> –														CKDI	оке	T/
-	D <sub>c</sub>	eclarat	ione													
	<u>D(</u>															
On behalf of details given under Part A and Part B	with relevant ori	iginal d	docume	we he	reby are	/ co sati	onfii isfie	rm ti	hat at th	we e d	e ha leta	ive ils fi	ve	rifie oishe	d th da	ie re
in accordance with the documents ver		igiiiai c		ins and	ui c	Suci		or till			.c.a.		<b></b>	110110	a a	
Employer's Authorised Signatory																
Name	Designa						Si	gnat	ure							
	Compli Officer															
	Whole															
Director																

#### PART C

Form for establishing Association / Dissociation [Note: (1) This form is to notify association/ dissociation between individuals and corporates in various roles as defined under SEBI (Central

Database of Market Participants) Re Intermediary. (2) Please submit separa				nitted aft	er the U	Inique ID I	No. has been	allotted to	Company/
Request For	Associatio	n		Reque	st For	Dissociat	tion		
Name of the Applicant									
Unique identification numbe	r								
(not to be filled if submitted with Pa	rt A & Part l	<b>B</b> )	· · · · · · · · · · · · · · · · · · ·		ı	· ·	<b>'</b>		-
I notify the association/dissoci	ation betwe	een me and the	he entities l	isted he	ere belo	ow, as per	the details	given be	elow.
Name of the Body Corpora person	te / other	Unique identificat number of Body Corp	the :		elation er Note	ship e 1 & 2)		of Interm efer Note	
Notes:		l		l			ı		
<ol> <li>Relationships specific to Director/Whole Time Dir above.</li> <li>Relationships specific to</li> </ol>	ector, Prom	noter, Design	ated Emplo	oyee, Su	ıbsidiaı	ry/Holdin	g Compan	y and Rel	latives of
Director/Whole Time Di	rector/Parti	ner/Proprieto	r, Promote						
Bearer of Investor Associa				C1		\ccc	T d: .		
<ul><li>3. Please mention 'Type of I</li><li>4. Please attach additional s</li></ul>									nal sheet
should be duly signed.							1		
		<u>D</u>	eclaration						
I declare and state that the indesignated service provider of						d correct	t. I underta	ıke to int	form the
Date:									
Place: Signature of Applicant									

#### Acknowledgement

# PART C

# Form for Establishing Association / Dissociation

Request For Asso		Reques	st For Di	issociatio	n					
TIN:										
Unique identification number										
(not to be filled if submitted with Part A &	Part B)									
We acknowledge the receipt of/	application	on form.	The re	elationshi	p as ap	plied for	will be	establis	shed b	y
Data				Sianatur	of Regi	stration	Officer s	nd Seal		

#### FORM B

#### Application Form / Form for intimating changes – Bodies Corporate, Intermediaries and other persons

[Note: All persons mentioned in regulation 12(2) shall fill up Part A & Part C. If applicant is specified intermediary, it shall fill up Part A, B & C of this form]

									_
(For use by POS only)	Application Fe	ee – Rs (Demand	drafts only)						
TIN ID:	Drawn on Ban	ık	,						
Data Uploaded on://	DD No.		Payable a	ıt					
	_								
	<u>P</u>	ART A							
FIRST APPLICATIO	N AMENDMENT	Unique ID No.							
		1	(Please provide	in case	of am	iendm	ent o	nly)	
Organisation Name									
(Name written here will appear on									
the identity card)  Short Name									
Short Name									
	Previous Names (i	if any)			Ef	fecti	ve D	ate	
1)								$\Box$	
2)								+	
3)									
4)									
5)									
					d	d m	m	у у	у
Form of Organisation as or	n the date of this applica	tion (Please tick onl	y one)						
Public Limited Company	y Private Lin	nited Company	Compan	y Limi	ited 1	by Gı	uarar	ıtee	
Scheduled Commercial I		• •	Co-oper	•		•			
Registered Trust	Unregister	ed Trust	Propriet	orship					
Registered Partnership F	irm Unregistere	ed Partnership Firm	Non-Bar	nking l	Finaı	nce C	omp	any	
Registered Society	Unregister	ed Society							
		•		41 NI	DEC	4:			
<b>Note:</b> Entities registered with the	ne Registrar of Companies si	nound tick any of the co.	пірапу орнопѕ с	or the in	DFC	opuo	11.		
Registration No.		Registration/ Form	nation Date						
Grand & Dr. Company		TT 1000 CU		d d	m	m y	у у	у	у
State of Registration		Head Office City							
Note: (i) Copy of the registration do	ocument/partnership deed/tru	ist deed may be submitt	ed.						
(ii) Original documents will be	e verified by Registration Of	ficer at the time of subn	nitting application	on form	١.				
Sr.	Stock Exchange on wh	nich the company is	listed (if appl	icable)	)				$\overline{}$
1									
2									
3									
4									

	tion: (Mailing address to be used	by SEBI)									
House No./Apt Name/Blo	ck No:										
Road/Street/Lane:											
Area:		<b>.</b>		1							
City/Post/Taluka:		Pin									
Telephone:	STD Code	Telep	phone Nur	mber							
<b>Proof of Address</b> (Please 7	Γick)										
Copy of Income Tax Re	turn Bank Statement	Leave & License Agreem	ent	Sale Agree	ement						
ROC Registration Certif	ficate										
Please provide details	Document No.	Place of Issue		Documo	ent Date						
of document submitted											
<u>d d m m y y y y</u> <u>Declaration</u>											
0 1 1 10 0				or .1 o							
On behalf of		, we h	iereby co	nfirm the fo	llowing:						
We have not applied first time.	d for unique identification number		arlier and	l we are app	olying for the						
We have smalled for		OR	11 . 44	. d 4 Th	:						
	registration earlier and unique ic imation of changes in the information		en allott	ea to us. 1n	1S						
upplication is for int	mation of changes in the inform	ation given carner.									
	ation is made in the capacity of the	he applicant as a		We certif	fy that the						
information given in this fo	orm is true and correct.										
<b>Authorised Signatory</b>											
Name	Desig	gnation		Signature							
	Company Secre	tary/ Auditor									
	Whole Time Di	rector/ Managing									
	Trustee/ Managi										
	Proprietor										
Place:											
Date:											
	Acknowled	lgement									
	<u>Part -</u>	<u>- A</u>									
FIRST APPLICATION		Inique Ientification									
	n	umber Blassa max	rido in coco	of amondmor	et anles)						
		(Please prov	ide in case	of amendmer	it only)						
(For use by POS only)											
TIN:											
_	eipt of application form togethe	er with fee. Please colle	ect the i	dentity card	l on date						
mentioned below.											
d d m	m y y y	y									
	, ,	~									

Date:

**POS Seal and Signature** 

#### PART B

#### DETAILS TO BE PROVIDED IF THE APPLICANT IS A SPECIFIED INTERMEDIARY

Networth (Rs. in lakh rounded off to the nearest lakh)										
As on year ended//	1								I	
			1							
Intermediary Type # SE	BI Reg	istration No.		SE	BI R	Regis	trati	on D	ate	
			d	d	m	m	**	**	**	
			u	u	111	m	У	У	У	у
# Please write from the list below. In case space is not sufficient, Additional sheet may be printed on letterhead of the organisation separately.			e of multiple	e SEBI	I regis	stratio				
Sr Type of Intermediary  1 Banker to Issue	12	Portfolio Mana	Type of	Inter	media	ry				
2 Clearing Corporation	13	Registrar & Tra		Catego	ory - I					
3 Collective Investment Scheme	14	Registrar & Tra			ory - I	I				
4 Credit Rating Agency 5 Custodian	15 16	SLS Approved Stock Broker *		У						
6 Debenture Trustee	17	Stock Exchang	ge							
7 Depository	18	Sub Broker **								
8 Depository Participant 9 Investor Association (SEBI Recognised)	19	Underwriter Venture Capita	al Fund							
10 Merchant Banker Category – I	20	venture cupita	ii i unu							
11 Mutual Fund										
* In case of Stock Brokers, please mention in the following forma 'Stock Broker – XYZ Stock Exchange'	t ** Iı	case of Sub- Br 'Sub I	rokers, pleas Broker – XY					ng for	mat	
<u>De</u>	clarati	<u>on</u>								
On behalf of			, we	herel	hv de	clare	and	stat	e tha	t
the information given in this form is true and correct.			, wc	nerei	by uc	ciaic	and	stat	c ma	.ι
8										
<b>Authorised Signatory</b>										
Name		Designation			Sig	natu	re			
		Compliance Officer		_			_			
	,	Whole Time								
	]	Director								
		~ .								
(for use	by PO	S only)								
It is hereby confirmed that the above information is verin accordance with such documents.	rified v	vith the origin	al docume	ents si	ubmi	tted a	and f	ound	to be	e
Signature of Registration Officer:										
Seal:										

#### PART C

#### Form for Establishing Association / Dissociation

[Note: (1) This form is to notify association/ dissociation between intermediary/listed company/investor with related persons and such other persons as is required under these regulations. This form has to be submitted after the unique identification number has been allotted to Company/Intermediary. (2) Please submit separate forms for association and dissociation]

Request For Association Request For Dissociation											
Name of the Applicant											
Nature of the Applicant	Interm	ediary / l	Listed Co	ompany /	Other C	Corporat	e				
Unique identification number											

We notify the association/dissociation between our organisation and the entities listed here below, as per the details given below.

Unique ID No.	Relationship (Refer Note 1 & 2)	Type Of Intermediary (Refer Note 3)
	Unique ID No.	Unique ID No. Relationship (Refer Note 1 & 2)

#### Notes:

- 1. Relationships specific to specified Listed Company are Associate, Compliance Officer, Director, Managing Director/Whole Time Director, Promoter, Designated Employee, Subsidiary/Holding Company and Relatives of above.
- 2. Relationships specific to specified Intermediary are Associate/Asset Management Company, Director, Managing Director/Whole Time Director/Partner/Proprietor, Promoter/Sponsor, Personnel, Compliance Officer, Office Bearer of Investor Association and Relatives of above.
- 3. Please mention 'Type of Intermediary' if the role selected is Compliance Officer of Intermediary. A complete list of intermediaries is given in Part B of the application form.
- 4. Please attach additional sheets containing the details in the above stated format if required. Additional sheet may be printed on letterhead and duly signed.

#### **Authorised Signatory**

Name	Designation	Signature
	Compliance Officer	
	Whole time Director	

#### Acknowledgement

# PART C

### Form for Establishing Association / Dissociation

	Requ	est Fo	r Ass	ociati	on	Request For Dissociation										
Unique identification number																
We acknowled	ge the	recei	pt of	appl	licatior	n form.	The	relat	ionship	as a	applied	for	will	be es	tablishe	d by
Date:								Sig	nature	of Re	gistrati	on O	fficer	and S	<u>Seal</u>	
										[ <b>A</b>	dvt.II	I/IV/	/69- <b>Z</b>	ZB/2(	)03/Ex	ty.]
															N.BAJ AIRN	